

(1908) 02 BOM CK 0025**Bombay High Court****Case No:** None

Chhatrapat Sing Dugar

APPELLANT

Vs

Maharaj Bahadur Singh

RESPONDENT

Date of Decision: Feb. 4, 1908**Hon'ble Judges:** Macnaghten, J; Atkinson, J; Arthur Wilson, J; Andrew Scoble, J**Bench:** Full Bench**Final Decision:** Dismissed**Judgement**

Macnaghten, J.

Their lordships do not think it necessary to call upon the respondents. They concur in the reason's stated in the judgment of the High Court.

2. Their lordships will humbly advise His Majesty that this appeal ought to be dismissed. The appellant will pay the costs of it.